

*[English]***Loaded Working Durgapur Steel Plant**

6367. SHRI SUNIL KHAN: Will the Minister of STEEL be pleased to state:

(a) whether the slag of Durgapur Steel Plant were loaded 81.12 Tons and it shown in the register as booked weighed were 59.89 tons in wagon Box No. 103522 dated 1.3.97 time 10:50:21; and

(b) if so, the details of reasons of excess 21.32 Tons were loaded?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) and (b) The Information is being collected and will be laid on the Table of the Lok Sabha.

Derailments in Western Railway Section

6368. DR. G.R. SARODE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of incidents of derailments on the Surat-Bhusaval (Tapti Section) section of the Western Railway during the last three years;

(b) the amount of loss suffered by the Railways in all these incidents of derailments;

(c) whether inquiries were conducted to ascertain the causes of these incidents of derailments;

(d) if so, the details of facts in brief come to light as a result of the above inquiries; and

(e) the details of measures taken to prevent the re-occurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) There were 4 derailments—one during 1994-95 and three during 1996-97 on the Surat-Bhusaval section of Western Railway.

(b) The cost of damage to railway property in the accidents during 1994-95 and 1996-97 was Rs. 0.27 lakhs and Rs. 2.55 lakhs respectively.

(c) Yes, Sir.

(d) The accident during 1994-95 was due to excessive rain. Out of 3 derailments during 1996-97, 2 were on engineering account and one on mechanical account.

(e) With a view to preventing derailments, maintenance of assets is being given high attention. Monitoring the performance of the staff and counselling those found deficient is another thrust area. Inspections by senior officials are being carried out from time to time to ensure that the staff are on the alert. Staff whose negligence leads to accidents are taken up under the Discipline and Appeal Rules.

MARR Equipments Orders

6369. SHRI ANANT GUDHE:

SHRI P.R. DASMUNSI:

DR. T. SUBBARAMI REDDY:

SHRI G.A. CHARAN REDDY:

SHRI C. NARAYANA SWAMY:

SHRI NAMDEO DIWATHE:

SHRI SULTAN SALAHUDDIN OWASI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Communications has conducted an enquiry for showing unjustified haste in placing orders for the multi-access relay radio system involving a loss of Rs. 23 crores to the exchequer;

(b) if so, the outcome of the enquiry;

(c) the steps taken by the Government against the persons responsible therefor;

(d) the steps being taken to ensure that such losses do not occur again in the Department of Communications in future; and

(e) the details of the manufacturers of the above system?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir.

(b) to (d) In view of (a) above, question does not arise.

(e) A Statement in attached.

Statement*List of manufacturers of MARR systems*

1. I.T.O. Ltd., Bangalore.
2. Gujarat Communication and Electronics Ltd., Vadodara.
3. National Telecom India Ltd., Nashik.
4. Technicom Systems (India) Ltd., Nashik.
5. W.S. Telesystems Ltd., Bangalore.
6. HTL Ltd., Chennai.
7. Shyam Telecom Ltd., Gurgaon.
8. United Telecom Ltd., Bangalore.
9. Punjab Wireless Systems Ltd., Hyderabad.
10. ARM Ltd., Hyderabad.
11. Sinclair Electronics Indl. Pvt. Ltd., Hyderabad.
12. Kaveri Telecom Ltd., Hyderabad.